GOVERNMENT OF INDIA MINISTRY OFWOMEN AND CHILD DEVELOPMENT RAJYA SABHA QUESTION NO26.07.2010 ANSWERED ON SEXUAL HARASSMENT AT WORK PLACES .

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SHRIMATI SHOBHANA BHARTIA

Will the Minister of RURAL DEVELOPMENT INFORMATION AND BROADCASTINGWOMEN AND CHILD DEVELOPMENT be pleased to state :-

(a)whether Government has considered amendments to bring the victims of sexual harassment at workplace at par with rape victims; and

(b) if so, the details of any modalities that have been worked out to ensure adequate protection to women from sexual harassment at work place?

ANSWER

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT

(SHRIMATI KRISHNA TIRATH)

(a): No, sir.

(b): Does not arise